

**INSPECTION REPORT – SWM RULE-2016**

1.	Name of Municipality	Deesa Nagarpalika
2.	Taluka	Deesa
3.	District	Banaskantha
4.	Name of Chief Officer	Mr Upendrabhai Gadhvi (CO) - 8511159500
5.	Name and designation of person contacted	Mr. Devarambhai Parmar (Sanitation clerk)– 70690 12555
6.	Population as per 2011 census	1,11,160
7.	Waste generation per day (Tonnes /day)	@ 40 - 50 MT/D of solid waste
8.	House to house collection system Implemented?	Yes
9.	Method of collection of waste from slums and squatter areas or localities including hotels, restaurants, office complexes and commercial areas	17 Nos of chhotta hathi and 3 Nos of Eicher is provided on contract basis for collection and transportation of waste. Dust bins are provided in commercial area.
10.	Method of waste collection from slaughter houses, meat and fish markets, fruit and vegetable markets	There is no slaughter house / fish market in nagarpalika and other waste being disposed at dumping site.
11.	Has mixing of biomedical wastes and industrial wastes been noticed with MSW?	No
12.	Method of transportation of house hold waste to Community Bin/transportation vehicle	17 Nos of chhotta hathi and 3 Nos of Eicher is provided on contract basis for collection and transportation of waste. Dust bins are provided in commercial area.
13.	Whether horticultural and construction or demolition wastes or debris mixed with MSW or not? If not, what methods are adopted for collection and disposal?	No, C & D waste is used for landfilling in low laying area.
14.	Is waste (garbage/dry leaves) being burned? If yes, give location	No
15.	Whether Stray animals are observed near waste storage facilities or not?	No animal is observed at solid waste management site as said site is covered by built wall & fenced.
16.	Does the municipal authority notify the waste collection schedule and the likely method?	Yes, Door to door collection is carried on daily basis.
17.	Have Segregation facilities been developed? If yes, give brief description	Yes, segregation plant (machine) is provided at solid waste dumping site. During visit said machine is found in operation. (See Annexure-1)
18.	Storage of municipal solid waste (give size/ capacity of bin/container)	Yes, Door to door collection is carried on daily basis and 100 Lit size dust bin (@ 1000 no's) is provided in commercial area.
19.	Transportation method of MSW (Give numbers of persons engaged, Number of vehicles used, MSW covered while	17 Nos of chhotta hathi and 3 Nos of Eicher is provided on contract basis for collection and



	transportation, Are vehicles over loaded? etc.)	transportation of waste. Dust bins are provided in commercial area. Vehicle is covered during transportation. No over loading observed.
	Processing of municipal solid wastes	
20.	Is biodegradable waste treated by methods of composting/digestion)?	Yes, 2 nos. of OWC machine installed for wet waste (See annexure – 2), During visit both OWC machine observed in operation. varmi compost plant (@ 34 no’s of compost bed) but during visit, found not in use.
21.	Is Incinerable waste disposed of by energy: recovery?	No
22.	Is Recyclable waste segregated and sent for recycling?	Yes, Plastic waste is segregated from mix solid waste & sent to recycler by manual segregation.
23.	Brief details of design of land fill site	Local body has provided segregation & vermi – compost plant and OWC machine at present dumping site at Sr No – 727 P , At – Juna Deesa, Taluko – Deesa, Dist: B.K.
24.	Disposal facilities of MSW. Is biodegradable waste allowed in land fill?	Yes, Solid waste is collected in closed compart vehicle under door to door collection scheme, which is (Mix solid waste) dump at land fill site.
25.	Dimensions of land fill	Sr No – 727 P , At – Juna Deesa, Taluko – Deesa, Dist: B.K, @ 10 Acre Land
26.	Design Life of land fill site in years	No landfill site developed.
27.	Facilities at the site	
28.	Fenced or hedged and provided with proper gate to monitor incoming vehicles.	Fencing and compound wall is provided.
29.	Approach and other internal roads provided and maintained to avoid dusting/ fugitive emissions.	Approach road is provided. Local body has provided internal road periphery of the site.
30.	Weigh bridge to measure quantity of waste brought at landfill site, fire protection equipments and other facilities provide.	Weigh bridge, Security cabin, lighting & sanitation facility for worker are provided.
31.	Utilities such as drinking water (preferably bathing facilities for workers) and lighting arrangements for easy land fill operations when carried out in night hours provided	Drinking & sanitation facility are provided at solid waste management site by provided one bore well.
32.	Safety provisions	Yes, PPE are provided to worker.
33.	Specifications for land filling	--
34.	Compaction using land fill compactors/road rollers etc.	--
35.	Daily cover (soil/inert debris or construction material)	No
36.	During monsoon intermediate cover with proper compaction and grading provided? Proper drainage berms	No



GUJARAT POLLUTION CONTROL BOARD

420

Regional office-Palanpur

Room No: 20 to24, 3rd Floor,Jilla Seva Sadan-2
Joravar Palace, Palanpur-385001, Dist.-Banaskantha
Phone: (02742) 251300, 251301

	constructed to divert run off away from the active cell of the land fill provided? Brief details of final cover	
37.	Whether Storm water drains are diverted to minimize leachate?	No
38.	Whether Leachate collection and treatment facilities provided?	No
39.	Whether samples collected to check the ground water quality within 50 meters of the periphery of the land fill site during summer, monsoon and post monsoon periods from upstream and downstream of land fill?	No
40.	Details of installation of landfill gas control system including gas collection system.	No
41.	Is bad odor felt around land fill?	No, not felt during visit. During visit, Bio-culum culture spreading not observed.
42.	Is ambient air quality monitoring at the land fill site and at the vicinity done two times in a year for town or cities having population between one and ten lakhs	No
43.	Details of plantation at land fill site.	Scattered Plantation is done on periphery of compound wall & at entry gate with drip line.
44.	Details of closure of land fill site and post closure care	--
45.	Whether composting facility provided?	Provided, Nagarpalika has provided 2 nos. OWC (Organic waste converter) machine for compost wet waste. One OWC machine (Cap. – 500 kg/day) installed at solid waste dumping site & another OWC machine (Cap.- 100 kg/day) at saradar bag.
	Quantity of waste composted /day	@ 300-400 MT/Day
	Quantity of compost generated/ day:	@ MT/Day
	Measures taken to prevent foul odor	During visit, No any activity observed for prevent foul order.
46.	Any other information: This Nagarpalika is visited on 30-12-2021w r to party letter. Nagarpalika has collecting solid waste from their jurisdiction by dedicated closed vehicle, which is (Mix solid waste) dump at solid waste dumping site. Two nos. of Segregation plant (machine) is provided at solid waste dumping site, one machine is found in operation. Vermi compost plant (@ 34 nos/ of compost bed, but during visit, found not in use. Nagarpalika has provided 2 nos. OWC(organic waste converter) machine for compost wet waste. One OWC machine (Cap. – 500 kg/day) installed at solid waste dumping site & another OWC machine (Cap.- 100 kg/day)) installed at Saradar bag. It is observed that, @ 140000 MT of legancy solid waste dumped at dump site and @ 45 to 50 MT/day solid waste dumping at site. During visit it is observed that processing of legancy waste is going on. Nagarpalika has valid authorization under SWM rule – 2016 for processing, recycling, treatment of solid waste at sr no: 727/P; At - Juna deesa; Ta – Deesa; B.K.	

**GUJARAT POLLUTION CONTROL BOARD**

Regional office-Palanpur

Room No: 20 to24, 3rd Floor, Jilla Seva Sadan-2
Joravar Palace, Palanpur-385001, Dist.-Banaskantha

Phone: (02742) 251300, 251301

During visit, following written instruction is given to Local body.

1. To comply all the conditions of authorization and SWM Rules 2016.
2. Increase plantation in periphery of the site.

Date: 30.12.2021
Place: Deesa

N. P Chaudhary
(SSA)

C. J. Kharadi
(AEE)

Annexure –1. Segregation Machine.



Annexure – 2: OWC Machine



Water tank fire truck



Balling machine.





डीसा नगर सेवा सदन



424

ઈન્દીરા ગાંધી ભવન,
ડીસા - ૩૮૫૫૩૫, જીલ્લો બનાસકાંઠા (ઉ.ગુ.)
E-mail id:- np_deesa@yahoo.co.in
G-mail id:- codeesa1@gmail.com

ઉપેન્દ્રકુમાર પી. ગઢવી
ચીફ ઓફીસર (વર્ગ-૨)
મોબાઈલ નં:- ૮૫૧૧૧૫૮૫૦૦
ઓફીસ - ૦૨૭૪૪૨૨૧૮૦૦

નં.ન.પા./સેની./ધન કચરા નિકાલ/વશી ૪૩૬/સેની ૨૦૨૧-૨૦૨૨

નગર સેવા સદન
ડીસા તા.૨૮/૧૨/૨૦૨૧

પ્રતિ,
રીજીયોનલ ઓફીસર સાહેબશ્રી
ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ
પ્રાદેશિક કચેરી, જીલ્લા સેવા સદન-૨,
પાલનપુર

વિષય:- ધન કચરા નિકાલ નિયમો-૨૦૧૬ નું અમલીકરણ કરવા બાબત
સંદર્ભ:- આપ સાહેબશ્રીની સ્થળ વિઝીટ તા.૨૩/૧૧/૨૦૨૧

માન.સાહેબશ્રી,

સવિનય ઉપરોક્ત વિષય સંબંધી સંદર્ભવાળા પત્ર અન્વયે સાદર નિવેદન કે, ડીસા નગરપાલિકા ધ્વારા ધન કચરા નિકાલ સાઈટ ઉપર ધન કચરા નિકાલ નિયમો-૨૦૧૬ નું અમલીકરણ કરવા ડમ્પ સાઈટ ઉપર એકત્રિત થયેલ કચરાના નિકાલ માટે ડીસા નગરપાલિકાએ ઈ-ટેન્ડરીંગ કરી એજન્સી નક્કી કરવામાં આવેલ છે. એજન્સી ધ્વારા હાલમાં ૨ સેગ્રીગેશન પ્લાન્ટ(ટ્રોમેલ) મશીન લગાવવામાં આવેલ છે. હાલમાં એજન્સી ધ્વારા કચરા નિકાલની કામગીરી ચાલુ કરેલ છે. સદરહું એજન્સી ધ્વારા કરેલ કામગીરીના પહેલાના અને કામગીરી પછીના ફોટા આ સાથે સામેલ છે.

એજન્સી ધ્વારા સુકો કચરો ટ્રોમેલ મશીન અને માણસો ધ્વારા છુટો પાડવામાં આવે છે. જેમાં રી-સાયકલ થઈ શકે અને ફરીથી ઉપયોગમાં લઈ શકાય તેવા કચરાને અલગ કરવામાં આવે છે અને બાકીના કચરામાંથી નોન રીસાયકલ કચરાનું બેલ(ગાંસડીયો) બનાવી તેને એજન્સી ધ્વારા નિકાલ કરવામાં આવે છે અને બાકીનો આર.ડી.એફ. જે માટી જેવો કચરો નિકળે છે. તેને પુરાણમાં ઉપયોગમાં લેવામાં આવે છે.

ભીના કચરાના નિકાલ માટે અદ્યતન ટેકનોલોજી ધ્વારા કચરાના નિકાલ માટે ડીસા નગરપાલિકાએ OWC મશીન નંગ-૨ સરકારશ્રીના જી.ઈ.એમ. પોર્ટલ ઉપર ટેન્ડરીંગ કરી ખરીદ કરવામાં આવેલ છે. જેમાં ભીના કચરા માંથી ઓર્ગેનીક ખાતર બનાવવાની કામગીરી હાથ ધરેલ છે. OWC મશીન વસાવવાથી વર્મી કમ્પોસ્ટ પ્લાન્ટની જરૂરીયાત રહેતી નથી. જેના ફોટો કોપી આ સાથે સામેલ છે.

ડીસા નગરપાલિકા ડમ્પ સાઈટ ઉપર કચરાનો નિકાલ કરવામાં આવશે અને જેમ જેમ જગ્યા ખુલ્લી થશે તેમ ખુલ્લી જગ્યામાં પર્યાવરણનું ધ્યાન રાખી વૃક્ષારોપણ કરવામાં આવશે. પ્લાન્ટની બહારના ભાગે રોડ સાઈડે ફેન્સીંગ કરી વૃક્ષારોપણ કરવામાં આવેલ છે અને સાઈટની ચારે બાજુ બનાવેલ દીવાલની ફરતે ચારે બાજુ વૃક્ષારોપણ કરવામાં આવેલ છે અને ડ્રીપ ઈરીગેશન ધ્વારા પાણી પાવાની વ્યવસ્થા કરવામાં આવેલ છે.

ઉપરોક્ત હકીકત ધ્યાને લઈ આપ સાહેબશ્રીને સ્થળ વિઝીટ કરવા પણ વિનંતી છે.

મુખ્ય અધિકારી
ડીસા નગરપાલિકા

G.P.C.B.RO.PALANPUR
INWARD NO.: 7378
DATE 03-01-2022

GUJARAT POLLUTION CONTROL BOARD**PARYAVARAN BHAVAN**

Sector-10-A, Gandhinagar-382010

Phone Number: (079) 23226295

Fax : (079) 23232156

Website : www.gpcb.gov.in

04 JAN 2022

NO.GPCB/MSW-2(3) 620256

LEGAL NOTICE**R.P.A.D.**

To,

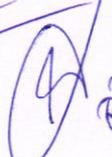
1. The Deesa Nagarpalika,
Deesa Nagarpalika,
Ta. Deesa, Dist. Banaskantha.
2. The Chief Officer,
Deesa Nagarpalika,
Ta. Deesa, Dist. Banaskantha.
3. Sanitary Inspector,
Deesa Nagarpalika,
Ta. Deesa, Dist. Banaskantha.

Sir,

The Gujarat Pollution Control board is an autonomous institution, and the Board is constituted under section-4 of the Water Act, 1974, and on the basis of the same this Board has the powers to implement the Water Act, 1974, Air Act, 1981 and Environment [Protection] Act, 1986. And Solid Waste Management Rule-2016 which is framed under EP Act, 1986.

- 1) You are jointly and severally bound to follow the Solid Waste Management Rules, 2016, and Hon.NGT court order.
- 2) Palanpur Regional Office of the Board had visited the site on 23/11/2021, during this inspection the following abnormalities came to notice.

- Mixed solid waste was dumped at solid waste dumping site.
- Segregation plant was not found in operation.
- Segregation activity was stopped since last six months.
- Vermi-compost plant was not found in operation.
- Nagarpalika has not provided waste processing facility.
- Nagarpalika has not developed their landfill site as scientifically manner for generated solid waste.

O/C

 03/10/2022

- 3) You all are responsible to follow the orders passed by the Honorable National Green Tribunal [Western Zone] Pune in Application No.131/2013 on 20/12/2013, inspite of this you are not following the above orders. Which is a very serious matter.
- 4) Therefore this legal notice is issued to you as you have violated the provisions of SWM Rules and provision of the section-15 Environment [Protection] Act, 1986 punishable offence is made out, therefore you are informed to submit your explanation with clear reasons with time bound action plan within 15 days, otherwise it will be believed that you do not want to say anything in this regard and legal action will be taken against you as per the provisions of law for violation of the Act, make note of the same.

For and Behalf of GPCB,


[R R Panchal]
Legal Officer

Copy to:

1. The Urban Development & Urban Housing Department, Block No. 14, 9th Floor, New Sachivalaya, Gandhinagar for information and taking necessary action.
2. Regional Commissioner of municipality, Gandhinagar Urban Area Authority office, Block No. 9, Ground floor, Udhyogbhavan, Gandhinagar.
3. The Regional Officer, Gujarat Pollution Control Board, Regional Office, Palanpur.
4. Legal Branch, Head Office, Gandhinagar.



डीसा नगर सेवा सदन



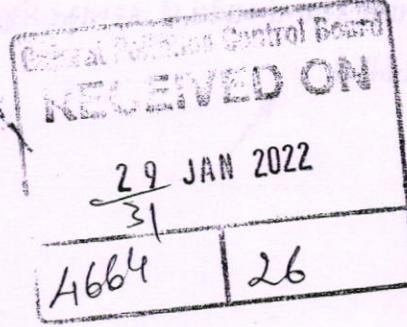
ઈન્દીરા ગાંધી ભવન,
ડીસા - ૩૮૫૫૩૫, જીલ્લો બનાસકાંઠા (ઉ.ગુ.)
E-mail id:- np_deesa@yahoo.co.in
G-mail id:- codeesa1@gmail.com

ઉપેન્દ્રકુમાર પી. ગઢવી
ચીફ ઓફીસર (વર્ગ-૨)
મોબાઈલ નં:- ૮૫૧૧૧૫૮૫૦૦
ઓફીસ - ૦૨૭૪૪ ૨૨૧૮૦૦

નં.ન.પા./સેની./ઘન કચરા નિકાલ/વશી ૪૭૮૫૧/સને ૨૦૨૧-૨૦૨૨

નગર સેવા સદન
ડીસા તા.૧૮/૦૧/૨૦૨૨

પ્રતિશ્રી,
આર.આર.પંચાલ સાહેબશ્રી
લીગલ ઓફીસરશ્રી
ગુજરાત પોલ્યુશન કંટ્રોલ બોર્ડ
પર્યાવરણ ભવન, સેક્ટર-૧૦એ,
ગાંધીનગર



વિષય:- ઘન કચરા નિકાલ નિયમો-૨૦૧૬ નું અમલીકરણ કરવા બાબત
સંદર્ભ:- આપ સાહેબશ્રીના પત્ર No.GPCB/MSW-2(3)/620258
તા.૦૪/૦૧/૨૦૨૨

માન.સાહેબશ્રી,

સવિનય ઉપરોક્ત વિષય સંબંધી સંદર્ભવાળા પત્ર અન્વયે સાદર નિવેદન કે, ડીસા નગરપાલિકા ધ્વારા ઘન કચરા નિકાલ સાઈટ ઉપર ઘન કચરા નિકાલ નિયમો-૨૦૧૬ નું અમલીકરણ કરવા ડમ્પ સાઈટ ઉપર એકત્રિત થયેલ કચરાના નિકાલ માટે ડીસા નગરપાલિકાએ ઈ-ટેન્ડરીંગ કરી એજન્સી નક્કી કરવામાં આવેલ છે. એજન્સી ધ્વારા સેગ્રીગેશન પ્લાન્ટ(ટ્રોમેલ) મશીન લગાવવામાં આવેલ છે. એજન્સી ધ્વારા કચરા નિકાલની કામગીરી ચાલુ જેના ફોટા આ સાથે સામેલ છે.

એજન્સી ધ્વારા સુકો કચરો ટ્રોમેલ મશીન અને માણસો ધ્વારા છુટો પાડવામાં આવે છે. જેમાં રી-સાયકલ થઈ શકે અને ફરીથી ઉપયોગમાં લઈ શકાય તેવા કચરાને અલગ કરવામાં આવે છે અને બાકીના કચરામાંથી નોન રીસાયકલ કચરાનું બેલ(ગાંસડીયો) બનાવી તેને એજન્સી ધ્વારા નિકાલ કરવામાં આવે છે અને બાકીનો આર.ડી.એફ. જે માટી જેવો કચરો નિકળે છે. તેને પુરાણમાં ઉપયોગમાં લેવામાં આવે છે.

ભીના કચરાના નિકાલ માટે અદ્યતન ટેકનોલોજી ધ્વારા કચરાના નિકાલ માટે ડીસા નગરપાલિકાએ OWC મશીન નંગ-૨ સરકારશ્રીના જી.ઈ.એમ. પોર્ટલ ઉપર ટેન્ડરીંગ કરી ખરીદ કરવામાં આવેલ છે. જેમાં ભીના કચરા માંથી ઓર્ગેનીક ખાતર બનાવવાની કામગીરી હાથ ધરેલ છે. OWC મશીન વસાવવાથી વર્મી કમ્પોસ્ટ પ્લાન્ટની જરૂરિયાત રહેતી નથી. જેના ફોટો કોપી આ સાથે સામેલ છે.

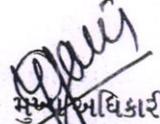
INGW પાલિકા
મિત્ર
પ્રેમજી મ

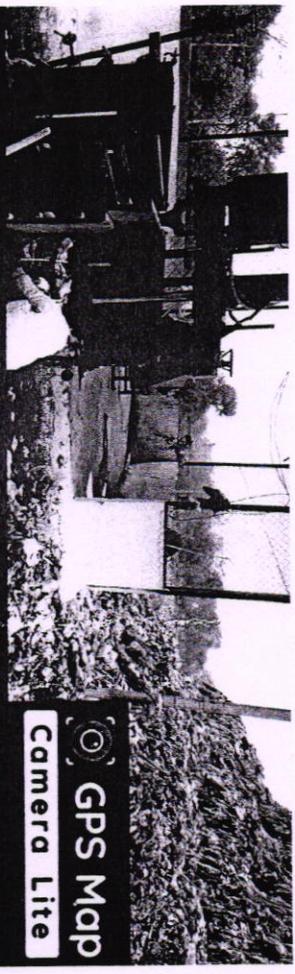
Ru
1-2-22

2/2/22
S
ગિયર
Sof
05/02/22

ડીસા નગરપાલિકા ડમ્પ સાઈટ ઉપર કચરાનો નિકાલ કરવામાં આવશે અને જેમ જેમ જગ્યા ખુલ્લી થશે તેમ ખુલ્લી જગ્યામાં પર્યાવરણનું ધ્યાન રાખી વૃક્ષારોપણ કરવામાં આવશે. પ્લાન્ટની બહારના ભાગે રોડ સાઈડે ફેન્સીંગ કરી વૃક્ષારોપણ કરવામાં આવેલ છે અને સાઈટની ચારે બાજુ બનાવેલ દીવાલની ફરતે ચારે બાજુ વૃક્ષારોપણ કરવામાં આવેલ છે અને ડ્રીપ ઈરીગેશન ધ્વારા પાણી પાવાની વ્યવસ્થા કરવામાં આવેલ છે.

ડીસા નગરપાલિકા ધ્વારા ઘન કચરા નિકાલ સાઈટ ઉપર કચરો ડમ્પ કરવામાં આવેલ છે. સદરહું ડમ્પ સાઈટ સિવાય ડીસા નગરપાલિકાને સાઈન્ટીફિક લેન્ડફીલ સાઈટ માટે કોઈ જમીનની ફાળવણી કરવામાં આવેલ નથી. સાયન્ટીફિક લેન્ડફીલ સાઈટ માટે ડીસા નગરપાલિકાએ જીલ્લા કલેક્ટર સાહેબશ્રી બનાસકાંઠા પાલનપુર પાસે ૧૫ એકર જમીન ફાળવણી માટે દરખાસ્ત કરવામાં આવેલ છે. દરખાસ્ત મંજૂર થયે સાઈન્ટીફિક લેન્ડફીલ સાઈટ ડેવલોપ કરવામાં આવશે. જેની જાણ થવા વિનંતી છે.


મુખ્ય અધિકારી
ડીસા નગરપાલિકા



Latitude
24.22512481°

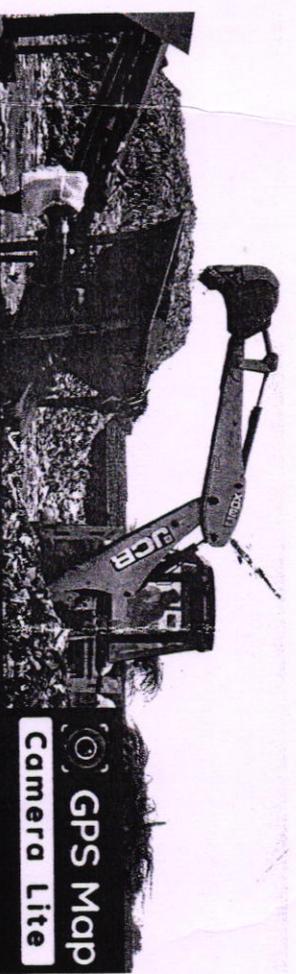
Longitude
72.16778053°

Local 11:43:16 AM
GMT 06:13:16 AM

Altitude 94.78meters
Tuesday, 28-12-2021

GPS Map
Camera Lite

GJ SH 7, Juna Deesa, Gujarat 385540, India



Latitude
24.22544574°

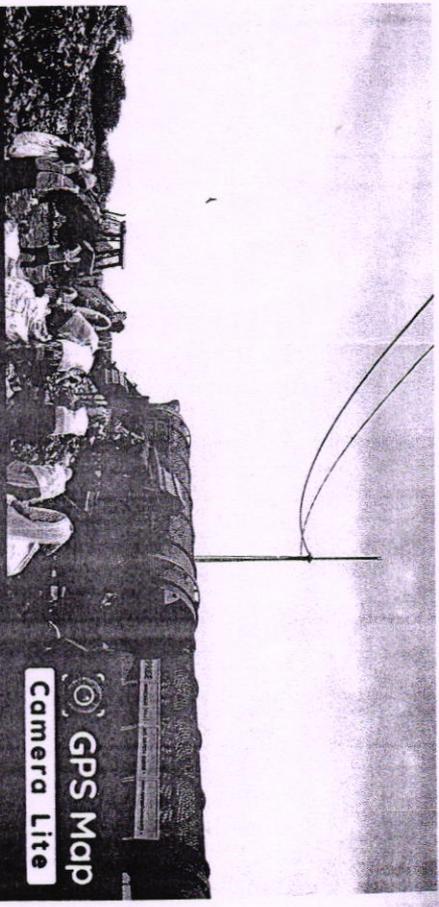
Longitude
72.16776691°

Local 11:28:26 AM
GMT 05:58:26 AM

Altitude 85.91meters
Tuesday, 28-12-2021

GPS Map
Camera Lite

GJ SH 7, Juna Deesa, Gujarat 385540, India



Latitude
24.22513419°

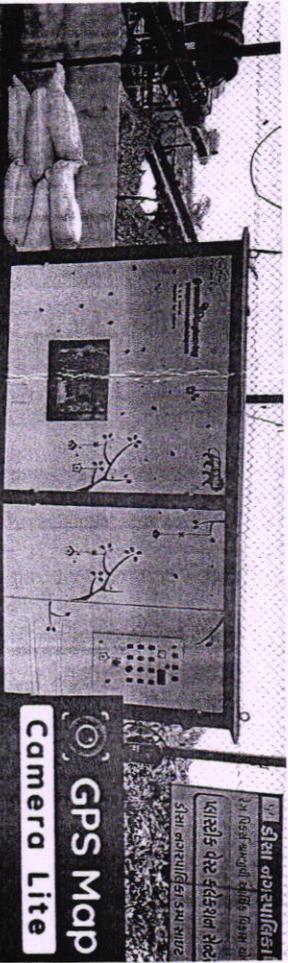
Longitude
72.16778762°

Local 11:26:49 AM
GMT 05:56:49 AM

Altitude 82.8 meters
Tuesday, 28-12-2021

GPS Map
Camera Lite

GJ SH 7, Juna Deesa, Gujarat 385540, India



Latitude
24.22504618°

Longitude
72.16771209°

Local 11:41:35 AM
GMT 06:11:35 AM

Altitude 83.55 meters
Tuesday, 28-12-2021

GPS Map
Camera Lite

GJ SH 7, Juna Deesa, Gujarat 385540, India